NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/24/2018

NAME OF THE PETITIONER(S): SUN LX COURIER CARGO & LOGISTICS PVT LTD

UNDER SECTION: 252

S.No. NAME (IN CAPITAL): DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

PCS DV Pollies: All L.

ORDER

Representative for the Applicant present. Counsel for RoC present and prayed for time for filing objections. At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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